

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, AT CHENNAI

Original Application No.589/2018(SZ)
(M.A.No.1317 / 2018) in
(Earlier O.A.51/2016)

And

Original Application No.588/2018(SZ)
(Earlier O.A.83 / 2014)

Suo-Moto Application – News item
Published in the Times of India
Chennai Edition Dated 07.03.2016
(Dumping building Debris behind Pallikaranai
Marsh Land)

.....Applicant(s)

Versus

The Commissioner
Greater Chennai Corporation

..... Respondent(s)

V.Meganathan,

.....Applicant(s)

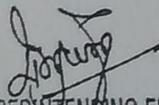
Versus

Chief Secretary to Government ,
Government of Tamil Nadu,
Secretariat, and others

.....Respondent(S)

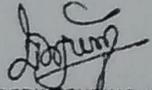
**STATUS REPORT SUBMITTED ON BEHALF OF THE COMMISSIONER,
GREATER CHENNAI CORPORATION**

I, G.Veerappan, S/o.S.Ganapathy Hindu, aged 58 years, the Superintending Engineer Solid Waste Management Department, Greater Chennai Corporation, having Office at Ripon Building sincerely state as follows:


SUPERINTENDING ENGINEER
SOLID WASTE MANAGEMENT DEPARTMENT
GREATER CHENNAI CORPORATION

1. I am filing this counter affidavit on behalf of the respondent Greater Chennai Corporation. I am well acquainted with the facts of the above case as per available records.
2. I submit that the earlier counter affidavits and reports filed by the Greater Chennai Corporation may be read as part and parcel of this report.
3. I submit that permission was granted to TANTRASCO by Greater Chennai Corporation for laying temporary access for erecting 2 nos. of DC Towers of 400 KV SC with twin moose conductor from Ottyampakkam to Guindy for further distribution to Chennai city subject to condition that TANTRASCO should remove the access after completion of the erection work of the two towers. In this regard TANTRASCO has been informed through a letter on 19.07.2021 that the erection work should be completed as soon as possible and to dismantle the road formed by TANTRASCO in Perungudi dump site.
4. I submit that no portion of the marshland had been grabbed for widening of Thorappakkam, Pallavaram Radial Road.
5. I submit that the new Concessionaire engaged by Greater Chennai Corporation for primary and secondary collection of municipal waste garbage in 11 Zones out of 15 Zones is paid on Key Performance Indicator (KPI) as per concession agreement where in for segregation of waste a sub weightage of 19.23% is given. Greater Chennai Corporation has achieved 42% of source segregation.
6. I submit that Greater Chennai Corporation has commenced the removal of legacy waste of 30,63,123 m³ above Ground Level in Perungudi dumping ground through bio mining process at an estimated amount of Rs.350.64 Crores and the probable period of completion is three years i.e, March, 2024
7. I submit that the total solid waste generation presently in Greater Chennai Corporation is approximately 5100 TPD out of which wet and dry waste is around 2550 TPD each.

For processing wet waste, Greater Chennai Corporation has created decentralized processing units such as Micro Composting Centers, Vermi Composting Centers, Bio-Gas Plants, Bio-Methanation Plants, Bio CNG plants, Windrow Centre of


SUPERINTENDING ENGINEER
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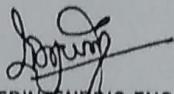
total design capacity of 776 TPD and also under Swachh Bharat Mission construction works are going on for various decentralized units for additional capacity of 417 TPD. Apart from this, Greater Chennai Corporation has empanelled Service Providers for processing wet waste generated by Bulk Waste Generators. And also for processing the wet waste and converting to Bio-CNG, 6 nos. of Plant each 100 TPD for a total design capacity of 600 TPD is under progress. One Windrow composting plant of 50 TPD is under construction.

For processing dry waste, Greater Chennai Corporation has decentralized units such as Material Recovery Facility (114 nos) and Resource Recovery Centers (90 nos) of total design capacity 510 TPD and also under Swachh Bharat Mission, construction work is going on for various decentralized units of capacity 120 TPD. Apart from this Greater Chennai Corporation has empanelled Service Providers for processing dry waste generated by Bulk Waste Generators. And also for scientific disposal of dry waste, installation of 6 nos. of Incinerator 100 TPD capacity each, total design capacity of 600 TPD is in tender stage. Pyrolysis Plant (2 nos. of design capacity 20 TPD each) for converting plastic waste to Fuel oil is under progress. Greater Chennai Corporation has tied up with Dalmia Cement for utilizing the segregated non recyclable combustible dry waste of 300 TPD for co-processing in cement factories.

I respectfully submit that after completion of the above said projects, the quantity of garbage disposed in dumping sites would be considerably reduced.

I submit that It is therefore prayed that this Hon'ble National Green Tribunal may be pleased to consider the above facts and pass suitable orders and thus render justice.

Solemnly affirmed at Chennai on this }
the 25th day of August 2021 and }
signed his name in my presence }


SUPERINTENDING ENGINEER
SOLID WASTE MANAGEMENT DEPARTMENT
GREATER CHENNAI CORPORATION

Before me,
*SPA (2292/2019)
Advocate : Chennai. 119, Adal Law Chambers,
High Court, Chennai - 600 046